

**CORRECTED AS ON 18-10-2021**

**LEGISLATIVE ASSEMBLY OF THE STATE OF GOA**

***SIXTEENTH SESSION, 2021***

***LIST OF STARRED QUESTIONS FOR ANSWER  
ON 18<sup>TH</sup> OCTOBER, 2021***

**TOTAL NO. OF QUESTIONS: 41**

<b>DEPARTMENTS INDEX</b>	
<b>CIVIL AVIATION</b>	<b>002C</b>
<b>EDUCATION</b>	<b>003B, 006B, 017B</b>
<b>FISHERIES</b>	<b>014A, 017C</b>
<b>FORESTS</b>	<b>002B</b>
<b>INDUSTRIES, TRADE &amp; COMMERCE</b>	<b>008B</b>
<b>INFORMATION TECHNOLOGY</b>	<b>004B **</b>
<b>PANCHAYATI RAJ</b>	<b>005C, 006A, 007A</b>
<b>PUBLIC HEALTH</b>	<b>002A, 003A, 004A*, 007B, 007C, 008A, 009A, 010A, 011A, 012A, 016B</b>
<b>REVENUE</b>	<b>010B, 017A</b>
<b>SPORTS &amp; YOUTH AFFAIRS</b>	<b>001C, 003C, 005B, 006C, 011B, 016A</b>
<b>TOURISM</b>	<b>004C*, 005A, 009B, 015A, 016C</b>
<b>WATER RESOURCES</b>	<b>008C, 014B</b>
<b>WOMEN &amp; CHILD DEVELOPMENT</b>	<b>001A, 001B, 013A</b>

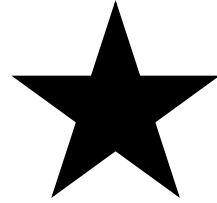
<b>SL. NO.</b>	<b>MEMBER</b>	<b>QUESTION NOS</b>	<b>DEPARTMENT</b>
1.	SHRI CLAFASIO DIAS	001A	WOMEN & CHILD DEVELOPMENT
		001B	WOMEN & CHILD DEVELOPMENT
		001C	SPORTS & YOUTH AFFAIRS
2.	SHRI ROHAN KHAUNTE	002A	PUBLIC HEALTH
		002B	FORESTS
		002C	CIVIL AVIATION
3.	SHRI. DIGAMBAR KAMAT	003A	PUBLIC HEALTH
		003B	EDUCATION
		003C	SPORTS & YOUTH AFFAIRS
4.	SHRI VINODA PALIENCAR	004A*	PUBLIC HEALTH
		004B**	INFORMATION TECHNOLOGY
		004C*	TOURISM
5.	SHRI PANDURANG MADKAIKAR	005A	TOURISM
		005B	SPORTS & YOUTH AFFAIRS
		005C	PANCHAYATI RAJ
6.	SHRI FRANCISCO SILVEIRA	006A	PANCHAYATI RAJ
		006B	EDUCATION
		006C	SPORTS & YOUTH AFFAIRS
7.	SHRI RAVI S. NAIK	007A	PANCHAYATI RAJ
		007B	PUBLIC HEALTH
		007C	PUBLIC HEALTH
8.	SHRI WILFRED D'SA	008A	PUBLIC HEALTH
		008B	INDUSTRIES, TRADE & COMMERCE
		008C	WATER RESOURCES
9.	SHRI JOSE LUIS ALMEIDA	009A	PUBLIC HEALTH
		009B	TOURISM
10.	SMT. ALINA SALDANHA	010A	PUBLIC HEALTH
		010B	REVENUE
11.	SHRI PRAVIN ZANTYE	011A	PUBLIC HEALTH
		011B	SPORTS & YOUTH AFFAIRS
12.	SHRI JAYESH SALGAONKAR	012A	PUBLIC HEALTH

13.	SHRI TICLO GLENN SOUZA	013A	WOMEN & CHILD DEVELOPMENT
14.	SHRI RAMKRISHNA DHAVALIKAR	014A	FISHERIES
		014B	WATER RESOURCES
15	SHRI CHURCHILL ALEMAO	015A	TOURISM
16.	SHRI ANTONIO FERNANDES	016A	SPORTS & YOUTH AFFAIRS
		016B	PUBLIC HEALTH
		016C	TOURISM
17.	SHRI. ALEIXO LOURENCO	017A	REVENUE
		017B	EDUCATION
		017C	FISHERIES

\* The names of S/Shri Jayesh Salgaonkar and Vijai Sardesai are bracketed and shown in Starred question No. 004A & 004C

\*\* The name of Shri. Vijai Sardesai is bracketed and shown in Starred question No. 004B

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SHRI CLAFASIO DIAS

**LAADLI LAXMI APPLICATIONS**

001A. \*WILL the Minister for Women and Child Development be pleased to state:

- (a) the number of Laadli Laxmi Scheme applications that are sanctioned in the year 2021; furnish Constituency wise details; and
- (b) the number of applications that are sanctioned from Cuncolim Constituency, furnish details?

SHRI CLAFASIO DIAS

**GRIHA AADHAAR APPLICATIONS**

001B. \*WILL the Minister for Women and Child Development be pleased to state:

- (a) the number of Griha Aadhaar Scheme applications that are sanctioned from 2017 till date; furnish Constituency-wise details; and
- (b) the number of applications that are sanctioned from Cuncolim Constituency, furnish details?

SHRI CLAFASIO DIAS

**MULEM (GUDI PARODA) AND MACASANA PLAYGROUND**

001C. \*WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) the time frame by which the Government will start the work of 2<sup>nd</sup> phase of Mulem (Gudi Paroda) and Macasana Playground;
- (b) the reason for not starting the above mentioned works;
- (c) whether the Department has prepared the estimates for the said works, if not, the reasons thereof; and
- (d) the reasons for the delay in starting the work of the 2<sup>nd</sup> phase?

SHRI ROHAN KHAUNTE

**OXYGEN DEFICIENCY IN THE STATE**

002A. \*WILL the Minister for Public Health be pleased to state:

- (a) furnish the details of all people who have died out of oxygen shortage in the State during the COVID pandemic along with their name, date of being infected, name of hospital, date of admission in hospital, number of days hospitalized and date of death;
- (b) furnish details of the Committee constituted to audit medical oxygen, requirements and distribution in the State of Goa notified vide order No.42/32/2020-I/PHD/Part II/1099/(A) dated 22/05/2021 published in the Official Gazette Series II No.8 dated 25/05/2021 along with copies of all minutes of meeting, reports submitted by the said Committee as on date and action taken by the Government on the report;
- (c) furnish details of the 3-Member Committee constituted by the Secretary (Revenue), Member Secretary, SEC and SDMA to inquire into the oxygen supply issues at GMC along with copies of all minutes of meeting, reports submitted by the said Committee as on date and action taken by the Government on the report;
- (d) furnish the list of hospital-wise and day-wise COVID deaths recorded in the State for the month of May 2021;
- (e) furnish copies of all orders of the High Court wherein the Court has made observations or passed orders on the oxygen crisis in the State;
- (f) furnish details of all people who have died due to COVID in the State from start of the pandemic till date along with their age, gender, place of residence, number of days hospitalized, place of hospitalization/isolation and treatment administered;
- (g) furnish details of all people who have died due to COVID and other Co-Morbid conditions from the start of the pandemic till today along with their age, gender, place of residence, number of days hospitalized, place of hospitalization/isolation and treatment administered;
- (h) furnish the details and composition of all Committees/Task Forces constituted by the Government with respect to COVID Management in the State along with the relevant notifications and all reports submitted by each committee as on date; and
- (i) furnish Taluka-wise details from the start of Covid Pandemic of all death certificates issued to people who have died due to COVID in the State along with their name, address, date of issuance of death certificate and reason for death?

SHRI ROHAN KHAUNTE

**DESTRUCTION DUE TO PROJECTS APPROVED IN MOLLEM**

002B. \*WILL the Minister for Forests be pleased to state:

- (a) furnish the copies of all reports / recommendations of the Central Empowered Committee appointed by the Supreme Court on the projects approved to run through the Mollem National Park and Bhagwati Wildlife Sanctuary i.e. widening of the NH4A highway, Double tracking of the Railway Track and laying of the LILO Transmission line;
- (b) the stand of the Government on the reports and recommendation of the CEC with respect to the projects approved to run through the Mollem National Park and Bhagwati Wildlife Sanctuary; furnish details;
- (c) whether there have been any reports on the ill-effects of the projects approved to run through Mollem National Park and Bhagwati Wildlife Sanctuary; if so, furnish details along with copies thereof;
- (d) furnish the present status and extent of works carried out with respect to each project approved to run through Mollem National Park and Bhagwati Wildlife Sanctuary;
- (e) furnish details of the requirement and benefit of implementing the projects approved to run through Mollem National Park and Bhagwati Wildlife Sanctuary and the details of the Villages, flora and fauna that is likely to be affected by these projects;
- (f) furnish details of the complaints / objections filed by the people against the 3 projects approved to run through Mollem National Park and Bhagwati Wildlife Sanctuary along with the copies of the complaints / objections and the action taken reports; and
- (g) whether there has been any realignment or proposal for realignment of cables /electrical poles for the Tamnar Power Transmission project as on date; furnish details?

SHRI ROHAN KHAUNTE

**STATUS OF MOPA AIRPORT PROJECT**

002C. \*WILL the Minister for Civil Aviation be pleased to state:

- (a) furnish details of the present status of the Mopa Airport Project along with the start date, completion date, timeline of the project, phase details, approved cost of project, revised cost of project and estimated cost of project and copies of all monthly progress reports (MPR) submitted by the Concessionaire to the Government till date;
- (b) furnish the copy of request for issuance of construction license fee made by the Concessionaires to the Government along with copies of the construction license fee charged/ conveyed by the Government to the Concessionaire;

- (c) furnish the copy of the request for revision / reduction of construction license fee made by the Concessionaire to the Government along with copies of the revised construction license fee charges / conveyed by the Government to the Concessionaire;
- (d) furnish details and copies of the methodology used for arriving at the construction cost of the proposed Mopa Airport along with copies of all cabinet notings, file noting and approvals of MADA in this regard;
- (e) furnish details of the cost of construction considered while calculating the revised construction license fee for Mopa Airport along with the details of the project cost, copies of all cabinet approvals, cabinet notings and Government notings in this regard;
- (f) furnish the member list of the Mopa Airport Development Authority (MADA), the details of the person holding the post of Director of Civil Aviation for the Government of Goa and the composition of GGIAL as on date;
- (g) furnish details and copies of all agenda items and minutes of meeting of the Mopa Airport Development Authority (MADA) till date;
- (h) whether there is any facility / proposal to set up a cargo facility at the Mopa Airport; furnish details along with copies of all proposals, agreements, draft agreements, Government notings, file notings and cabinet notings in this regard; and
- (i) whether there is any facility / proposal to set up internet facility or infrastructure at the Mopa Airport; furnish details along with copies of all proposals, agreements, draft agreements, Government notings, file notings and cabinet notings in this regard?

SHRI DIGAMBAR KAMAT

**COVID DEATHS IN GOA**

003A. \*WILL the Minister for Public Health be pleased to state:

- (a) the details of the total number of Covid Deaths in Goa;
- (b) furnish month-wise details of Covid Deaths in Goa with details of locations where the said deaths occurred;
- (c) the month-wise details of Covid Deaths in Goa reported by the Government;
- (d) whether any Covid Deaths were reported late if so, furnish all relevant details of such late reporting along with the details of the Actual Date of Death and Date of Reporting of the said Death by the Government;
- (e) whether any Covid Deaths which have occurred earlier but yet to be reported by the Government;
- (f) furnish details with the copies of the Complaints/Notices/Orders received by the Government from Public/NGO's/Courts pertaining to Covid Deaths in Goa;

- (g) furnish details with the copies of the Replies/Affidavits/Statements and other Documents filed before the Court/s by the Government pertaining to Covid Deaths in Goa;
- (h) furnish details of the various Media Statement/Press Conferences addressed on Covid Deaths in Goa by the Chief Minister, Health Minister, Chief Secretary, Health Secretary, Director of Health Services, Dean of Goa Medical College and other Government officials/Members of Committees constituted by the Government; furnish details of each Media Statement/Press Conference with written copy of the statement made with date, time and name of the media;
- (i) the details of the Notices/Order/Directions/received from the Courts pertaining to Covid Deaths in Goa Medical College;
- (j) furnish details with the copies of the Replies/Affidavits/Statements and other Documents filed before the Court/s by the Government pertaining to Covid Deaths in Goa Medical College; and
- (k) whether the Government has paid any compensation to the families of those who died due to Covid in Goa; if so, details with Name, Address, Amount of Compensation and other relevant details?

SHRI DIGAMBAR KAMAT

**ONLINE AND DISTANCE EDUCATION IN GOA**

003B. \*WILL the Minister for Education be pleased to state:

- (a) the action plan of the Government on online/Distance Education in Goa; especially during the ongoing Covid Pandemic; furnish details with respect to availability of Gadgets, consistent and uninterrupted Network Connectivity and other aspect;
- (b) the methodology adopted by the Government to ensure that all the Students have proper Gadgets and get Network Connectivity for online/Distance Education in Goa; furnish details with copies of relevant reports and other documents etc;
- (c) whether the Government conducted any survey to find out whether all the Students/Parents can afford to purchase the required Gadgets for online/Distance Education; furnish copies of all such survey reports along with copies of Action Taken Report;
- (d) the details of the Schools/Colleges/Educational Institutions where the GBBN is not working; furnish details from the date the said Network is not working, the date on which the Government took note of the same and the details of the corrective measures taken by the Government to make the Network workable;
- (e) the date the Government started the process of identifying locations to provide WiFi Connections to the areas where Internet Network is not available; the details thereof with dates of each case/location;



- (f) whether the Government has identified any locations for providing WiFi Internet Connectivity where there is no Mobile Coverage; furnish details of all such locations and its current status;
- (g) the number of permissions are given under Goa Telecom Policy 2020 for installation of Mobile Towers in Goa; furnish details with date of receipt of the application seeking permission and the date on which the permission was given along with copies of the applications and the Permissions of each case separately;
- (h) the date the Government applied for Bharatnet Funding to the Department of Telecom, Government of India; furnish details with date and copy of the application made;
- (i) the date the Government expects that the new facility from Bharatnet Funding will be operational in Goa;
- (j) the reasons the Government is reluctant to expand the already existing GBBN Internet Facility to help the Educational Sector in Goa;
- (k) furnish exact details of the training provided to the Teachers/Students with respect to handling of Equipment's /Gadgets for online/Distance Education, furnish details such as name of the Trainer, date of Training Session and duration of the Training Session along with the Name, Address and Qualification of the Trainer etc.; the details of each session separately with details of the Name of the Students, Name of the School who participated in such Training Sessions; and
- (l) whether there are any Students/Teachers who do not have necessary required Equipment's/Gadgets for online/Distance Education; if so, the measures Government has taken to ensure availability of the said Equipment's /Gadgets to them?

SHRI DIGAMBAR KAMAT

**GRANTS TO ASSOCIATIONS AND SPORTS PERSONS**

003C. \*WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) furnish details of Sports Associations which are given Grants towards representation of Sports persons at National and International level from 2017 till date;
- (b) whether any Sports Associations have not received Grants towards Representation of Sports Persons at National and International Level from 2017 till date, furnish details of each Associations and each Case separately on yearly basis;
- (c) furnish details of Grants/Sponsorships/Financial Assistance given to Sports Persons/Associations representing State at National and International level for Sports Kits, Travel, Food and Accommodation for different sports activities from 2017 till date, furnish details of each Person/Association with details of each Case separately on yearly basis;

- (d) furnish details of Grants/Sponsorships/Financial Assistance given/sanctioned for the past three years for different sports activities in State;
- (e) whether there are any Grants/Sponsorships/Financial Assistance sanctioned but not paid till date of Sports Associations/Sports persons representing State at National/International events;
- (f) furnish details of each Sports Persons/Association separately wherein outstanding amount is yet to be paid or reimbursed and Grants/Sponsorships/Financial Assistance pending since 2017 to respective Sports Associations/Sports Persons affiliated to Sports Authority of Goa; and
- (g) whether the Government gives Grants/Sponsorships/Financial Assistance to a Sports persons with Disabilities, if so, furnish details of the Grants/Sponsorships/Financial Assistance provided to all such Sports persons from 2017 till date, furnish details of all pending cases with amounts of Grants/Sponsorships/Financial Assistance not released till date?

SHRI. VINODA D. PALIENCAR

SHRI. JAYESH SALGAONKAR

SHRI. VIJAI SARDESAI

**FOOD TESTING LABORATORY**

004A. \*WILL the Minister for Public Health be pleased to state:

- (a) whether there was a proposal to set up a state-of-the-art food-testing laboratory at the SGPDA Retail Market in Goa by the Centre's Export Inspection Agency (EIA) and Quality Council of India(QCI);
- (b) furnish details such as date on which the project was inaugurated, name of the dignitaries, who inaugurated the laboratory, reason for setting up the laboratory, etc.;
- (c) furnish details of the intention behind setting up this laboratory;
- (d) furnish details of the status of the project;
- (e) whether any communication has been received by the Government from the South Goa Planning Development and Authority with regard to setting up state-of –the –art food-testing laboratory from 2018 till date, furnish all such copies; and
- (f) whether the Government and /or SGPDA has decided to scrap the project, furnish details thereof?

SHRI VINODA D. PALIENCAR  
SHRI VIJAI SARDESAI

**M/S UNITED TELECOMS LIMITED**

004B. \*WILL the Minister for Information Technology be pleased to state:

- (a) whether the M/s United Telecoms Limited has been awarded the contract for setting State wide Area Network in the brand name “Goa Broad Band Network”;
- (b) if so, furnish details of the contract time limit/validity of the contract, terms and conditions of the contract etc.;
- (c) whether all the terms of the contract have been fulfilled by M/s United Telecoms Limited; if so, furnish detailed report on fulfillment of terms of contract;
- (d) furnish details of all payments made to M/s United Telecoms Limited from 2018 till date with justification for payments, bills raised by M/s United Telecoms Limited; whether any negotiations were done etc.;
- (e) whether the infrastructure belonging to GBBN is being used by M/s United Telecoms Limited to give commercial domestic connection by M/s United Telecoms Limited/G-wave; furnish details year-wise from 2009 till date;
- (f) whether any extension has been given to M/s United Telecoms Limited upon expiry of the contract or authorize since 2018 till date;
- (g) if so, the amount of revenue has the Government earn by allowing use of the infrastructure for such commercial/domestic connection by M/s United Telecoms Limited/G-wave; furnish details year-wise from 2009 till date;
- (h) furnish copies of all file noting with regards awarding extension to M/s United Telecoms Limited; and
- (i) whether any cabinet decision was taken to award extension to M/s United Telecoms Limited; furnish copies of all such decision?

SHRI VINODA D. PALIENCAR  
SHRI JAYESH SALGAONKAR  
SHRI VIJAI SARDESAI

**MANAGEMENT OF ICONIC GOAN MONUMENTS**

004C. \*WILL the Minister for Tourism be pleased to state:

- (a) whether the Iconic Goan Monument, Aguada Jail has been/will be handed over to or adopted by or managed by a private entity;
- (b) if so, furnish the name of the private entity, its status, names of its owners or partners or directors and the terms and conditions under which this has taken place/ will take place;
- (c) whether any tender was floated by the GTDC to convert the Aguada Jail into a tourist attraction; if so furnish all details of the tender along with file

- notings and decisions by the Government/GTDC to allow the transfer of the premises to the GTDC or operator;
- (d) the quantum amount of revenue that the Government will earn yearly by handing over the Aguada Jail premises to the operator; furnish all such details; and
  - (e) whether the Aguada Jail and/or its surrounding have been renovated/repaired/beautified within the last 10 years; if so furnish details of the work done, cost of the work, names of Agency who carried out the work and sources of funds for the work?

SHRI PANDURANG MADKAIKAR

**BEAUTIFICATION WORK IN CUMBARJUA CONSTITUENCY**

005A. \*WILL the Minister for Tourism be pleased to state:

- (a) the details of the beautification work and master plan of Old Goa Church and its surrounding area; and
- (b) the details of the beautification work of Carambolim lake?

SHRI PANDURANG MADKAIKAR

**PENDENCY OF WORK**

005B. \*WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) the reasons for pending work of the Cumbarjua Village Panchayat Ground and the work of Indoor ground of Village Panchayat Sao Mathias; and
- (b) whether equipments, shades and other facilities are not provided to carry out the above work?

SHRI PANDURANG MADKAIKAR

**ILLEGAL CONSTRUCTION CASES**

005C. \*WILL the Minister for Panchayati Raj be pleased to state:

- (a) the number of illegal construction cases with the Deputy Director of Panchayats;
- (b) whether the GIA grants to Panchayats should be increased;
- (c) the amount of GIA grants sanctioned to the Village Panchayats in Cumbarjua Constituency; and
- (d) whether the Government is planning to enhance the expenditure power of the Sarpanch for the welfare of the Villages?

SHRI FRANCISCO SILVEIRA

**CONSTRUCTION OF PANCHAYAT GHARS**

006A. \*WILL the Minister for Panchayati Raj be pleased to state:

- (a) whether the work of construction of Panchayat Ghars at Goa Velha, Siridao and renovation of Panchayat Ghar at Neura have been tendered;
- (b) if so, furnish name of the contractor, and if not, when the works will be tendered;
- (c) the time frame for completion of the Panchayat Ghar;
- (d) whether work order is issued;
- (e) whether the premises will be allotted to Government Departments such as Primary Health Sub-Centre, Veterinary Services Sub-Centre, Anganwadi;
- (f) whether the existing Fish Market in the area will be demolished; and
- (g) if so, whether any alternate premises will be provided to the fish vendors to continue their trade?

SHRI FRANCISCO SILVEIRA

**OPENING OF SCHOOLS**

006B. \*WILL the Minister for Education be pleased to state:

- (a) the time frame by which the Government plans to open Primary, Secondary and Higher Secondary Schools in the State which were closed due to Covid-19;
- (b) whether all health precautions will be taken by the Government before the Schools open; if so, the details thereof;
- (c) whether all School teachers will be compelled to receive both the doses of vaccination;
- (d) whether the students will also be vaccinated;
- (e) whether the school premises will be regularly sanitized; and
- (f) the efforts the Government will make to bring back those students who have left Schools due to the pandemic?

SHRI FRANCISCO SILVEIRA

**DEVELOPMENT OF FOOTBALL GROUND**

006C. \*WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) the time frame by which the work of constructing football ground in Goa Velha in St. Andre Constituency will commence and be completed;
- (b) whether the work will be completed before the ensuing Assembly Elections;
- (c) if so, whether work order is issued;
- (d) whether the entire area of land acquired will be put to use for the Sports Complex; and

- (e) whether the ground will be illuminated with LED lights to conduct sports activities during the night?

SHRI RAVI S. NAIK

**CATTLE POUNDS**

007A. \*WILL the Minister for Panchayati Raj be pleased to state:

- (a) the Panchayat-wise details of the number of Gowshalas (Cattle Pounds) set up in the State;
- (b) the names and addresses of the agencies authorized to impound stray cattle in the State along with details of amount quoted by each agency and amount paid to each of them;
- (c) whether the Government is aware that large number of cattle are noticed on roads and highways in the State at night;
- (d) if so, the action initiated by the Government to get rid of this stray cattle menace;
- (e) whether the Government has implemented Goa Stray Cattle Scheme;
- (f) the Year-wise details of the number of stray animals that were caught and sent to shelter homes from 2017 till date;
- (g) the Taluka-wise details of the number of pet care and food outlets operational in the State; and
- (h) whether the Government is aware of major vehicular accidents on State highways, roads and National Highways due to stray cattle?

SHRI RAVI S. NAIK

**DOCTORS POSTED AT HEALTH CENTRES AND SUB DISTRICT HOSPITAL IN PONDA**

007B. \*WILL the Minister for Public Health be pleased to state:

- (a) the faculty wise details of doctors posted at Health Centres, Sub District Hospitals in Ponda with name of Health Centre/Sub District Hospital, name of doctor, designation, specialization, years of experience, date of posting;
- (b) whether the doctors posted in Sub district hospitals are as per required strength;
- (c) if not, the reasons therefor; and
- (d) the total strength of staff appointed in District Hospitals in Ponda with their names, designation and date of posting?

SHRI RAVI S. NAIK

**CT SCAN AT SUB DISTRICT HOSPITAL, PONDA**

007C. \*WILL the Minister for Public Health be pleased to state:

- (a) whether the Government has proposal to supply and install CT Scan, M.R.I. and Ventilators in Sub District Hospital, Ponda; and
- (b) if so, the details thereof and present status of the proposal?

SHRI WILFRED D'SA

**PHC AT LOUTOLIM**

008A. \*WILL the Minister for Public Health be pleased to state:

- (a) the present status of the proposal to upgrade the Government Primary Health Centre located at Loutolim to 10 bedded hospital; and
- (b) the time frame within which the same will be upgraded?

SHRI WILFRED D'SA

**HOUSE TAX COLLECTED BY IDC**

008B. \*WILL the Minister for Industries, Trade and Commerce be pleased to state:

- (a) the Panchayat wise details of the amount pending to be paid to the village Panchayats of Verna, Nagoa and Loutolim;
- (b) whether the amount of Rs. 1,88,87,870 collected by Goa IDC as House Tax in the year 2015-16 to 2016-17 and deposited in Government Treasury is paid to the respective Panchayats;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor;
- (e) whether the House tax for the year 2017-18, 2018-19, 2019-20, 2020-21 has been collected as the house tax collection scheme is extended to the year 2022 by the Government;
- (f) if so, the details thereof;
- (g) if not, the reasons therefor; and
- (h) the time frame within which the same will be collected and paid to the Panchayats?

SHRI WILFRED D'SA

**GROUND WATER/TRADITIONAL WATER BODIES**

008C. \*WILL the Minister for Water Resources be pleased to state:

- (a) the details of licences renewed/issued for extraction of ground water from village wells from 1.4.2020 till date in Nuvem Constituency;
- (b) furnish copies of permissions/approvals/renewals of the applicants in Nuvem Constituency from 1.4.2020 till date;

- (c) whether the bill raised amounting to Rs. 30,36,663.60 towards supply of raw water to industries has been recovered or not as per reply to Unstarred LAQ No. 64 dated 30.3.2021;
- (d) if not, the action the Government will take to recover the same amount;
- (e) whether cadastral plan of the Comunidade has been super imposed on the Regional Plan 2021 of the villages for the purpose of planning and maintenance of the water bodies in the State of Goa;
- (f) if so, the details thereof;
- (g) if not, the reasons therefor; and
- (h) the action the Government will take to super impose the cadastral plan on Regional Plan 2021 to protect the traditional water bodies in the State of Goa?

SHRI JOSE LUIS CARLOS ALMEIDA

**DENGUE CASES IN MORMUGAO TALUKA**

009A. \*WILL the Minister for Public Health be pleased to state:

- (a) whether the Government is aware of rising number of dengue cases in Mormugao taluka;
- (b) the details of the area-wise number of cases identified from Vasco Constituency; and
- (c) the preventive measures adopted by the Government to reduce dengue cases within the limits of Mormugao Municipal Council?

SHRI JOSE LUIS CARLOS ALMEIDA

**PRESENT STATUS AND PROGRESS REPORT OF THE PROJECTS**

009B. \*WILL the Minister for Tourism be pleased to state:

- (a) the present status and progress report of the projects undertaken by GTDC and Tourism Department in Vasco Constituency;
- (b) whether the projects are as per the time frame; if so, the details thereof: and
- (c) if not, the reasons therefor?

SMT. ALINA SALDANHA

**DENGUE CASES ON RISE IN MORMUGAO TALUKA**

010A. \*WILL the Minister for Public Health be pleased to state:

- (a) furnish the number of existing dengue cases village-wise in Cortalim Constituency;
- (b) the precautionary measures taken by the Department of Health to reduce the dengue cases; and



- (c) whether there has been any initiatives by the Department of Health to intensify fogging in the villages of Cortalim Constituency to control mosquito breeding?

SMT. ALINA SALDANHA

**ILLEGAL SCRAPYARDS AND MASSIVE LAND FILLING AT  
ZUARINAGAR AND CORTALIM IN CORTALIM CONSTITUENCY**

010B. \*WILL the Minister for Revenue be pleased to state:

- (a) a site inspection was carried out by the Mamlatdar of Mormugao Taluka on 22/11/2018 w.r.t. operation of illegal scrapyards and massive land filling at Zuarinagar in the village of Sancoale, the action that has been taken on this illegal action that is going on till date; and
- (b) the massive land filling activity along NH17B in Cortalim village in Survey. No. 128/1 was reported to the Collector – South on 02/04/2019, the action taken on this illegal act that is still going on?

SHRI PRAVIN ZANTYE

**PRIMARY HEALTH CENTRE, MAYEM.**

011A. \*WILL the Minister for Public Health be pleased to state:

- (a) the details of the status of the expansion/extension of Primary Health Centre in Mayem;
- (b) if so, the action the Government intends to fast track the proposal; and
- (c) whether the Government has started the tendering process of the expansion of Mayem PHC building; if so, furnish details thereof?

SHRI PRAVIN ZANTYE

**SPORTS PLAY GROUNDS IN MAYEM CONSITUENCY**

011B. \*WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) whether the Government will take up the works of development of play grounds in Mayem Constituency which has been kept pending since 2017 due to National Games;
- (b) whether the development of Government Village playgrounds such as:
- (i) village playground Narva;
  - (ii) additional work at Government Village School Hartulim apportionment Mayem;
  - (iii) upgradation of playground at Chamberem V.P. Chadon, Madel;
  - (iv) maintenance work of Government Village School playground at Kelbaiwada, Mayem will be taken up; and
  - (v) furnish details with the present status of the above works/new works proposed to be taken in Mayem Constituency?

SHRI JAYESH V. SALGAONKAR

**DDSSY CARD**

012A. \*WILL the Minister for Public Health be pleased to state:

- (a) the criteria on which the Quotation of renewal fees for DDSSY Card has been fixed by Government;
- (b) the amount of money year-wise has been collected as fees from inception for issuance/ renewal;
- (c) the amount of the fees charged by Government of India for issuance/ renewal of PMJJBY Scheme;
- (d) the manner the Government finalized the Agency for collection of fees and was any tender issued;
- (e) whether the Government get any share of the revenue fees collected by GEL for issuance/ renewal of DDSSY Card, if no, furnish reasons for the same; and
- (f) whether the Government consider lifetime renewal or Auto renewal for at least 5 years to lessen the trouble and payment of renewal fees to common man?

SHRI TICLO GLENN J V A E SOUZA

**SURVEY CONDUCTED BY THE DEPARTMENT FOR GRIHA AADHAR SCHEME**

013A. \*WILL the Minister for Women & Child Development be pleased to state:

- (a) whether the Government has conducted a survey to scrutinize the authentication of the beneficiaries of Griha Aadhar Scheme; if so, the commencement date of the survey;
- (b) whether the survey is completed; if so, the Constituency-wise details of ineligible beneficiaries found and the action taken against them;
- (c) if not, the reasons for not completing the survey;
- (d) the Constituency-wise number of the applications received under the scheme from 01.04.2018 till date; and
- (e) the Constituency-wise number of sanction Orders issued after the survey?

SHRI RAMKRISHNA DHAVALIKAR

**FISHERIES FARM**

014A. \*WILL the Minister for Fisheries be pleased to state:

- (a) whether the Fisheries Farms in the State are damaged due to recent flood in the month of July, 2021;
- (b) if so, furnish details Taluka-wise, area-wise, damage cost and total area damaged;

- (c) the measures the Government will take to overcome the loss of farmers of Fishing farms; and
- (d) whether any applications were received from Farmers by the Fisheries Department as on today for such damages?

SHRI RAMKRISHNA DHAVALIKAR

**PROJECTS OF BANDHARAS AND WATER TREATMENT PLANT**

014B. \*WILL the Minister for Water Resources be pleased to state:

- (a) whether the Government is undertaking any projects of Bundaras and Water Treatment Plant in Murdi Khandepar area in Ponda Constituency;
- (b) if so, furnish details of the projects;
- (c) the area acquired for the project;
- (d) furnish details of landlords and tenants of the property;
- (e) whether the NOC's undertaken by the Government by different Government offices, Panchayat Bodies, Town and Country Planning, CRZ, Goa Pollution Board, National Green Tribunal, etc., furnish copy of the NOC's;
- (f) furnish the estimated cost of project and detail items of the estimates;
- (g) whether the work is tendered, if so, submit tender Notice with number of contractors (Agencies) applied with proper address of the Agencies;
- (h) furnish tender items with rates, quantities and documents;
- (i) furnish details such as name and address of the contractor, date of tender, tender amount, date of work order, date of commencement and completion of work; and
- (j) whether the NOC's received are conditional?

SHRI CHURCHILL ALEMAO

**COLVA AND BENAULIM DEVELOPMENT**

015A. \*WILL the Minister for Tourism be pleased to state:

- (a) whether the development work of Colva and Benaulim have been completed;
- (b) the reasons for not having toilets at Colva Beach;
- (c) the reasons the new toilets are completed but are not started yet; and
- (d) the time frame for the inauguration of Colva Beach development work ?

SHRI ANTONIO CAETANO FERNANDES

**DEVELOPMENT OF MERCES VILLAGE FOOTBALL GROUND**

016A. \*WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) whether the Government is aware of the pathetic condition of the Merces village football ground due to negligence in the development and upgradation;
- (b) whether the Government is aware that the local youths face difficulty in practicing and grooming their sports talent due to uneven land surface, and absence of facilities like changing room and toilet,
- (c) the reasons for the negligence in considering the ground for the development;
- (d) the timeframe required to start the developmental works such as levelling of ground surface, construction of changing room with toilet, repair of the compound wall, fencing, providing flood lights along the ground periphery, etc.; and
- (e) the reasons for above works not being taken up on priority?

SHRI ANTONIO CAETANO FERNANDES

**SUB HEALTH CENTRE AT CHIMBEL VILLAGE**

016B. \*WILL the Minister for Public Health be pleased to state:

- (a) whether the Government is aware that due to non-availability of necessary premises, the village of Chimbel is not having a Sub Health Centre in the village to cater to the locals since last couple of years;
- (b) the reasons for not arranging the premises to start the Sub Health Center, despite bringing it to the notice of the concerned authority by the locals besides starting vaccination centre and Covid 19 swab test centre;
- (c) the action plan of the Government to start the Sub Health Centre on priority;
- (d) whether any land can be taken from the Department of Institute of Public Assistance for construction of premises; and
- (e) the time frame required for fulfilling villagers demands for Sub Health Centre?

SHRI ANTONIO CAETANO FERNANDES

**DEVELOPMENT AND BEAUTIFICATION PROJECT IN  
SANTA CRUZ CONSTITUENCY**

016C. \*WILL the Minister for Tourism be pleased to state:

- (a) whether the proposal submitted for development of various touristic related places from Santa Cruz Constituency is pending before the Government;

- (b) if so, furnish reasons for the pendency; and
- (c) the time frame required for getting the proposal approved and for commencement of work?

SHRI ALEIXO REGINALDO LOURENCO

**DISBURSAL OF ZONN & SHARE DIVIDENDS TO SOUTH GOA  
COMMUNIDADE MEMBERS**

017A. \*WILL the Minister for Revenue be pleased to state:

- (a) the details of disbursement of Zonn and share dividends to Members of South Goa Comunidades in last four years;
- (b) if Zonn and share dividends were not disbursed to any Comunidade's in last four years, the reasons therefor;
- (c) whether it is true that Administrator of Comunidades South Zone has defied the directions issued by Government in recent past to disburse zonn and share dividends after making provision of 10% of net income towards derrama in the respective Comunidade's budget;
- (d) if so, the details thereof and action taken thereon;
- (e) the steps the Government has taken or proposes to take to ensure disbursal of unpaid zonn and share dividends;
- (f) whether salaries are paid to staff; furnish details and steps by the Government on the same; and
- (g) the area of land of Comunidade is encroached and the area recovered so far?

SHRI ALEIXO REGINALDO LOURENCO

**LOAN SANCTIONED**

017B. \*WILL the Minister for Education be pleased to state:

- (a) whether it is a fact that the Government has sanctioned loans to various educational institutes of Canacona Constituency, Curtorim Constituency, Panjim Constituency and Porvorim Constituency (Primary School, Middle School High School, Higher Secondary and Colleges) from Canacona Constituency, Curtorim Constituency, Panjim Constituency and Porvorim Constituency;
- (b) if so, furnish details of schools with names and address of institutions, amount taken as loan, amount paid back till date to the bank/ financing institute the total amount not paid; and
- (c) whether the Government intends to take action on defaulting Institutions; if so, furnish details thereof; if not, reasons for the same?

SHRI ALEIXO REGINALDO LOURENCO

**FISH TRADERS REGISTERED BY FISHERIES DEPARTMENT**

017C. \*WILL the Minister for Fisheries be pleased to state:

- (a) list of names and money collected from the fish traders by Government / private agency;
- (b) the amount charged from fish traders whose names are registered and the total amount collected by concerned agency;
- (c) those fish traders who did not pay what measures were taken to recover the money during last financial year by the concerned agency; and
- (d) whether the money collected from fish traders were accounted; if so, furnish details; if not, the reasons thereof?

**ASSEMBLY HALL,  
PORVORIM, GOA.  
18<sup>TH</sup> OCTOBER, 2021**

**NAMRATA ULMAN  
SECRETARY**